

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-02-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:**

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**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. B. ANIL KUMAR, MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA/989/2020  
IN  
PETITION NUMBER : CP/301/2020  
NAME OF THE PETITIONER : Dr.Ravindranath Kancherla & 1 Another  
NAME OF THE RESPONDENTS : Ravindranath GE Medical Associates Pvt Ltd & 12 Ors  
UNDER SECTION : Sec 242 (2) of CA, 2013**  
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**ORDER**

Due to paucity of time, the matter is adjourned to **10.03.2021 at 12.30 p.m.**

  
**[K. NATARAJAN]**  
**Deputy Registrar**